

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/176(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	YES BANK LIMITED VS IDEAL UNIQUE REALTORS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Siddhartha Chatterjee, Adv. ] For the Financial Creditor

Mr. Prasun Ghosh, Adv. ]

Mr. Ramendu Agarwal, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor submits that he is yet to get a copy of the petition under Section 7 and the same be served in course of this day.
3. Let a reply be filed within a period of two weeks.
4. List the matter for further consideration on **13.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**